

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **07.03.2023** at **02.30 PM** THROUGH VIDEO CONFERENCING

**PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

IN THE MATTER OF : Nag Yang Shoes Pvt Ltd

MAIN PETITION NUMBER : TCP/431/2017

(IA/MA) APPLICATION NUMBERS

IA/1110CHE)/2022; IA/1314(CHE)/2021 IN CA/124/2018; IA/1121(CHE)/2022

ORDER

The Applicant is represented by the Ld. Counsel Mr. Guru Dhananjay and in IA/1110CHE)/2022 and IA/1121(CHE)/2022 the Respondent is represented by Surana & Surana, Advocates through video conferencing mode.

Ld. Counsel for the Respondent takes notice and seeks and is granted four weeks time to file reply. Permission granted.

Rejoinder, if any, be filed within ten days thereafter.

List the matter on **21.04.2023** for further hearing.

—Sb—

(SAMEER KAKAR)
MEMBER (TECHNICAL)

—Sd—

(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT